

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A. 350/613/2012

Date of Order: 26.04.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Maju Miah  
Vs.  
Indian Council of Agricultural Research

For the Applicant : None

For the Respondents : Mr. N. Chatterjee, Counsel

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member:

Neither the Id. counsel for applicant nor the applicant himself is present in the Court today. Mr. N. Chatterjee, Id. counsel on behalf of the respondents is present.

2. This is an old matter of 2012. Today the matter is fixed for hearing. But even on 3<sup>rd</sup> call none appeared on behalf of the applicant.
3. Hence, it is presumed that the applicant is not interested to proceed with the matter.
4. Therefore, the OA is dismissed for default.

(Dr. Nandita Chatterjee)  
Member (A)  
pd

(Manjula Das)  
Member (J)

